

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No. 02 of 2022 Arising out of

WP (CrI) 02 of 2015

EASTERN INSTITUTE FOR INTEGRATED LEARNING
IN MANAGEMENT UNIVERSITY

.... APPLICANT

VERSUS

THE JOINT DIRECTOR, DIRECTORATE
OF ENFORCEMENT AND ORS.

.... RESPONDENTS

Date:21.09.2022

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Respondents: Ms. Sangita Pradhan, Deputy Solicitor General of
India assisted by Ms. Natasha Pradhan, Advocate.

.....

The learned counsel for the respondents desires to withdraw
this application. She is permitted to do so. The application stands
disposed as withdrawn.

Judge